

LOK SABHA
UNSTARRED QUESTION NO. 1938
TO BE ANSWERED ON 30.07.2021

TEXTILE PROMOTION SCHEME

1938. SHRI DILIP SAIKIA:
SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the present status of Textile Promotion scheme for North Eastern States and Haryana;
(b) the amount allocated under the said scheme in Assam and Haryana during the last three years;
(c) whether the amount was allocated within the fixed time limit, if so, the details thereof; and
(d) if not, whether the Government has fixed any accountability in this regard and if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Under North East Region Textile Promotion Scheme (NERTPS), 38 Sericulture projects are being implemented in the identified potential districts of all North Eastern States under four broad categories viz., Integrated Sericulture Development Project (ISDP), Intensive Bivoltine Sericulture Development Project (IBSDP), Eri Spun Silk Mills (ESSM) and Development of Sericulture in Aspirational Districts (AD) with a total projects cost of Rs.1,107.90 crore, of which Government of India's share is Rs.956.01 crore. The broad category-wise status of projects implemented under NERTPS in NE states is as detailed below:

S.No.	Particulars	No. of Projects	GoI share status (Rs. Cr.)		
			Allocated	Released	Utilized
1	Integrated Sericulture Development Project (ISDP)	20	566.53	503.46	440.30
2	Intensive Bivoltine Sericulture Development Project (IBSDP)	10	258.74	230.86	198.60
3	Eri Spun Silk Mills	3	57.28	19.55	0
4	Aspirational Districts (AD)	5	73.47	52.86	39.45
	Total	38	956.01	806.73	678.35

NERTPS scheme has not been implemented in Haryana state.

(b): Funds of Rs.68.26 Crore have been allocated during last three years under NERTPS scheme for silk sector in Assam state.

(c) & (d): The funds have been allocated under NERTPS scheme based on the Detailed Project Report (DPR) of the project and its approval by Project Approval and Monitoring Committee (PAMC) subject to compliance of GFR rules and scheme guidelines.
